

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.09.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|--|-------------------------------|
| 1. | I.A. No. 6327 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins.) No. 787 of 2023 | Phoenix ARC Pvt. Ltd. Vs. Anil Kumar Agarwal, Through Resolution Professional Arvind Mittal | Vineet Kumar |
| 2. | I.A. No. 6567 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins.) No. 1486 of 2022 | Rahul Jain Vs. Rajasanket Reality Ltd. | Arjun Mahajan |

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar